## National Company Law Tribunal Allahabad Bench

CP NO.70/ALD/2017, CA NO.231/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Indian Overseas Rank V/s Rotomac Global PV J LAS

SECTION OF THE COMPANIES ACT:

SL. NO.

Name

Designation

Representation

Signature

1.

2.

## MENTION ORDER CP NO.70/ALD/2017, CA NO.231/2017

The case is taken up on being mentioned. Sh. Vikram Bhalla, Advocate for the Indian Overseas Bank, files Misc. Application No.231/2017 seeking certain prayer in respect of the Corporate Debtor Company now under the CIRP, which relates to a proposal for filing an appeal against the order dated 10.07.2017 as passed by the Hon'ble Debt Recovery Tribunal, Allahabad before a higher forum. Registry is directed to make scrutiny of the case, meanwhile, the petitioner is at liberty to issue a notice to the respondent.

The matter to be listed on 19th January, 2018.

Dated:15.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)